

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-115
IA-2910/2020
IN
IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenching Pvt. Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC Code 2016

Order delivered on 10.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

For the Respondent

For the Intervener

:

:Mr. Deepak Bashta, Advocate for suspended board of directors

: Mr. P. Nagesh and Mr. Prateek Kushwaha, Advocates for RP

ORDER

IA-2910/2020 :

Counsel for the Resolution Professional is present. Counsel for the suspended board of directors is present. Reply has been filed. The opposite party is directed to file Rejoinder, if any.

List the matter on 07.1.2021.

- Sel -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sel -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit